

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/14/2022
NAME OF THE COMPANY	VS Binjrajka Value Steel Pvt Ltd
NAME OF THE PETITIONER(S)	Nippon Pipes Pvt Ltd
NAME OF THE RESPONDENT(S)	VS Binjrajka Value Steel Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

The Counsel for the Petitioner reports ready. The Proxy Counsel for the Respondent seeks time. Post on 27.04.2023, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)